

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.05.2022

ORDER NO. 91 of 2022

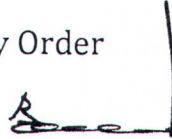
Hon'ble President is pleased to order the sitting commencing from **06.06.2022 to 02.09.2022** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 13.06.2022 to 17.06.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 06.06.2022 to 10.06.2022 and From 20.06.2022 to 02.09.2022	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar